Order

Food Safety and Standards Authority of India vide Gazette Notification S.O. 848(E) dated 19th February 2018 has de-notified M/s Precision Quality Services, Jaipur from the list of FSSAI notified food testing laboratories under section 43 (1) of FSS Act, 2006 due to their Voluntary withdrawal of NABL accreditation.

2. This is for information and necessary and necessary action please.

(Varsha Gupta)
Scientist IV/3 (Quality Assurance)

To

1. State Food Safety Commissioners (All States/UTs).
2. All Authorized Officers and Designated Officers, FSSAI.
3. CITO- for uploading on FSSAI website
4. M/s Precision Quality Services, Jaipur

Copy to

1. Director (Imports), FSSAI New Delhi
2. Director (Enforcement), FSSAI New Delhi
3. Director (RCD), FSSAI New Delhi